GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 3393 TO BE ANSWERED ON 26.03.2018

Illegal cultivation of GMHT soybean

3393. SHRI TIRUCHI SIVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether GMHT soybean was illegally cultivated in Gujarat and other States recently;
- (b) if so, the details thereof; and
- (c) the details on the investigation and prosecution regarding this illegal cultivation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) & (b) As per information received from Government of Gujarat, Genetically Modified (GM) Herbicide Tolerant (HT) soybean was found being cultivated illegally in Gujarat in an approximate area of 2.0 hectares in SabalpuraKampa and BhavanipuraKampa of Arvalli District.
- (c) Government of Gujarat has registered a First Information Report (No. II/285/2017 dated 02.11.2017) at Modasa Town Police Station under Environment (Protection) Act, 1986.
